(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	15	24115955	12	17212847	0.66	0	7903746	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	2561680201	2	2559531275	97.56	0	2148926	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	28411020	0	0	0.00	0	28411020	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	44895182	2	44895182	1.71	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	7424814	1	1981000	0.08	0	5443814	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	1217960000	1	1	0.00	0	1217959999	0	<u>Annexure 9</u>
Total		29	3884487172	18	2623620305	100.00	0	1261867505	0	

Name of the Corporate Debtor: CHINAR REALTY PRIVATE LIMITED; Date of Commencement of CIRP: 02-05-2024; List of Creditors as on: 23-09-2024; Name of IP:; Process Number: 1; Last 5 digitof registration number: